NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.11.2022 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER	:
PETITION NUMBER	: CP(IB)/59/CHE/2021
NAME OF THE PETITIONER(S)	: (Liquidator) of M/s Maanchet Machine India PvtLtd
NAME OF THE RESPONDENTS	:
UNDER SECTION	: Sec 59 of IBC2016

ORDER

The Liquidator is represented by the Ld. Counsel Mr. A.G.Sathiyanarayana through video conferencing mode.

List this matter on **13.01.2023** for further hearing.

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(SAMEER KAKAR)
MEMBER (TECHNICAL)

-sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

MS